

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :15-10-2025

Date : 15.10.2025

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Sea
83360/2025	15.10.2025	BLAPL-10278/2025	SK AHESAN	C.O.		Order Dtd. 2025-10-13		(Se No-
83361/2025	15.10.2025	ABLAPL-11561/2025	R SINGH	C.O.		Order Dtd. 2025-10-13		(Se No-
83362/2025	15.10.2025	ABLAPL-11560/2025	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
83363/2025	15.10.2025	ABLAPL-11557/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-2	(Se No-18)
83364/2025	15.10.2025	ABLAPL-11554/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-2	(Se No-16)
83365/2025	15.10.2025	ABLAPL-11552/2025	HC SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-16)
83366/2025	15.10.2025	ABLAPL-11551/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-2	(Se No-17)
83367/2025	15.10.2025	ABLAPL-11543/2025	JK MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-17)
83368/2025	15.10.2025	BLAPL-10265/2025	BK LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-17)
83369/2025	15.10.2025	BLAPL-10269/2025	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-17)
83370/2025	15.10.2025	BLAPL-10273/2025	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-2	(Se No-
83371/2025	15.10.2025	BLAPL-10276/2025	B RANA	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
83372/2025	15.10.2025	BLAPL-10271/2025	PK PAL	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
83373/2025	15.10.2025	BLAPL-10261/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
83377/2025	15.10.2025	FAO-387/2025	P.K.PARIDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Se No-
83378/2025	15.10.2025	TRP (C) -	N.K.ROUT	C.O.	COURT NO.	Order Dtd. 2025-		(Se

			354/2025			16	11-24		No-
83379/2025	15.10.2025	CRLMC-3516/2025	P.K.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-10-13			(Se No-
83380/2025	15.10.2025	CRLMC-3391/2025	B.DAS	C.O.	COURT NO. 16	Order Dtd. 2025-10-13			(Se No-
83381/2025	15.10.2025	CRLMC-4011/2025	S.K.DAS	C.O.	COURT NO. 16	Order Dtd. 2025-10-13	CRIMINAL MISC		(Se No-
83383/2025	15.10.2025	CRLMC-4041/2025	S.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31			(Se No-
83384/2025	15.10.2025	CRLMC-4067/2025	C.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13			(Se No-
83386/2025	15.10.2025	CRLMC-4133/2025	S.K.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31			(Se No-
83387/2025	15.10.2025	CRLA-1306/2024	S.K.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13			(Se No-
83388/2025	15.10.2025	FAO-425/2025	B.MAHALI	C.O.	COURT NO. 6	Order Dtd. 2025-11-11			(Se No-
83390/2025	15.10.2025	CRLMP-1114/2025	G.R.PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-10-10			(Se No-
83391/2025	15.10.2025	CRLA-421/2025	D.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-10-09			(Se No-
83392/2025	15.10.2025	CRLA-417/2025	D.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-10-09			(Se No-
83394/2025	15.10.2025	CMP-711/2025	A.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-10-13			(Se No-
83395/2025	15.10.2025	CMP-370/2025	A.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-11-21			(Se No-
83396/2025	15.10.2025	CMP-1552/2025	S.MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2025-12-10			(Se No-
83397/2025	15.10.2025	CMP-1252/2025	P.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-11-11			(Se No-
83399/2025	15.10.2025	TRP (C) - 292/2024	P.K.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-10-13			(Se No-
83400/2025	15.10.2025	TRP (C) - 352/2025	A.K.SRICHANDAN	C.O.	COURT NO. 16	Order Dtd. 2025-11-24			(Se No-
83402/2025	15.10.2025	TRP (C) - 355/2025	S.R.PANDA	C.O.	COURT NO. 16	Order Dtd. 2025-11-24			(Se No-
83403/2025	15.10.2025	WP (C) - 18464/2025	M. R. BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-11-13			(Se No-
83405/2025	15.10.2025	WP (C) - 22314/2025	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-08-13	WRIT BRANCH-8		(Se No-29)
83406/2025	15.10.2025	WP (C) - 28726/2025	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-10-14	WRIT BRANCH-5		(Se No-32)
83408/2025	15.10.2025	WP (C) - 25134/2025	N. K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-10-13	WRIT BRANCH-6		(Se No-35)
83409/2025	15.10.2025	WP (C) - 28408/2025	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-10-13	WRIT BRANCH-6		(Se No-36)

83411/2025	15.10.2025	WP (C) - 1306/2025	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-23		(Se No-36)
83412/2025	15.10.2025	WP (C) - 20477/2025	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-10-13	WRIT BRANCH-8	(Se No-39)
83413/2025	15.10.2025	WP (C) - 25827/2025	C. RANA	C.O.	COURT NO. 1	Order Dtd. 2025-10-10	WRIT BRANCH-6	(Se No-35)
83414/2025	15.10.2025	WP (C) - 28999/2025	K. K. NATH	C.O.	COURT NO. 1	Order Dtd. 2025-10-14		(Se No-35)
83415/2025	15.10.2025	WP (C) - 28956/2025	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-10-14	WRIT BRANCH-4	(Se No-37)
83416/2025	15.10.2025	WP (C) - 24868/2024	G. JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2025-10-13		(Se No-37)
83417/2025	15.10.2025	WP (C) - 24868/2024	S.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-10-13		(Se No-37)
83418/2025	15.10.2025	WP (C) - 15948/2025	L. D. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-11-12		(Se No-37)
83420/2025	15.10.2025	WP (C) - 2054/2025	G. N. SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-10-28	WRIT BRANCH-5	(Se No-47)
83421/2025	15.10.2025	WP (C) - 28714/2025	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-10-13	WRIT BRANCH-1	(Se No-)
83422/2025	15.10.2025	CONTC- 2912/2025	DR.SUPRIYA DASH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se No-)
83428/2025	15.10.2025	WP (C) - 14639/2025	R K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-10-09	WRIT BRANCH-5	(Se No-21)
83429/2025	15.10.2025	WP (C) - 31053/2024	D SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-28	WRIT BRANCH-7	(Se No-)
83432/2025	15.10.2025	GUAP- 7/2025	P K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-10		(Se No-)
83433/2025	15.10.2025	WP (C) - 10091/2025	S K SAMIM	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-10		(Se No-)
83434/2025	15.10.2025	TRP (C) - 308/2023	S. R BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13	M.J.C.	(Se No-)
83435/2025	15.10.2025	TRP (C) - 176/2019	S.R. PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-13	M.J.C.	(Se No-)
83436/2025	15.10.2025	WP (C) - 23353/2023	P K HAZARY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-24	WRIT BRANCH-2	(Se No-50)
83437/2025	15.10.2025	RFA-	S.MAHARANA	C.O.	COURT NO.	Order Dtd. 2025-	FIRST	(Se

			89/2009			2 OLD	10-13	APPEAL	No-
83438/2025	15.10.2025	BLAPL-10264/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13			(Se No-
83439/2025	15.10.2025	BLAPL-10370/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13			(Se No-
83440/2025	15.10.2025	CRLMC-4048/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13		CRIMINAL MISC	(Se No-
83441/2025	15.10.2025	CONTC-3814/2025	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14			(Se No-
83442/2025	15.10.2025	CONTC-4139/2025	P K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14			(Se No-
83444/2025	15.10.2025	CONTC-4208/2025	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14		CONTEMPT	(Se No-
83446/2025	15.10.2025	CONTC-4209/2025	J D MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14			(Se No-
83450/2025	15.10.2025	CMP-1565/2025	G.R.PATRA	C.O.	COURT NO. 23	Order Dtd. 2025-12-10			(Se No-
83451/2025	15.10.2025	BLAPL-8517/2025	B MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2025-10-10		BAIL-2	(Se No-10)
83452/2025	15.10.2025	WP (C) - 32362/2021	SURENDRA NATH PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-10-14		WRIT BRANCH-3	(Se No-33)
83453/2025	15.10.2025	WP (C) - 27906/2025	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2025-10-14			(Se No-33)
83454/2025	15.10.2025	WP (C) - 27930/2025	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31			(Se No-33)
83455/2025	15.10.2025	WP (C) - 28242/2025	P CH DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-14		WRIT BRANCH-2	(Se No-34)
83456/2025	15.10.2025	WP (C) - 28584/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-10-14		WRIT BRANCH-4	(Se No-17)
83457/2025	15.10.2025	WP (C) - 27681/2025	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2025-10-13		WRIT BRANCH-1	(Se No-
83458/2025	15.10.2025	WP (C) - 28633/2025	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 1	Order Dtd. 2025-10-27		WRIT BRANCH (DIVISION BENCH-2)	(Se No-116)
83459/2025	15.10.2025	WP (C) - 28763/2025	MANORANJAN PADHI	C.O.	COURT NO. 1	Order Dtd. 2025-10-14		WRIT BRANCH-7	(Se No-
83460/2025	15.10.2025	WP (C) - 28759/2025	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2025-10-14			(Se No-
83462/2025	15.10.2025	CONTC-4265/2025	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-14			(Se No-
83469/2025	15.10.2025	CONTC-4222/2025	H K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-10-14			(Se No-
83471/2025	15.10.2025	WP (C) - 28748/2025	SRINIBASHA MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-11-03		WRIT BRANCH-2	(Se No-
83474/2025	15.10.2025	WP (C) -	UMAKANTA	C.O.	COURT NO.	Order Dtd. 2025-		WRIT	(Se

			39249/2023	CHHOTRAY		1	09-17	BRANCH-1	No-31)
	83478/2025	15.10.2025	CONTC-4220/2025	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-10-14		(Se No-31)
	83483/2025	15.10.2025	WP (C) - 8520/2022	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2025-10-14	WRIT BRANCH-3	(Se No-14)
	83485/2025	15.10.2025	WP (C) - 8520/2022	B N SARANGI	C.O.	COURT NO. 1	Order Dtd. 2025-10-14	WRIT BRANCH-3	(Se No-14)
	83488/2025	15.10.2025	WP (C) - 10777/2021	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-10-13	WRIT BRANCH-1	(Se No-
	83492/2025	15.10.2025	ABLAPL-6535/2025	S.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-10-13		(Se No-
	83494/2025	15.10.2025	ABLAPL-6514/2025	M.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-10-13		(Se No-
	83496/2025	15.10.2025	ABLAPL-10711/2025	S.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-09-22		(Se No-
	83498/2025	15.10.2025	ABLAPL-11634/2025	N.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
	83501/2025	15.10.2025	ABLAPL-11623/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-1	(Se No-
	83502/2025	15.10.2025	ABLAPL-11614/2025	B.K.DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
	83505/2025	15.10.2025	ABLAPL-11609/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
	83507/2025	15.10.2025	ABLAPL-11604/2025	A.K.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
	83508/2025	15.10.2025	WP (C) - 28935/2025	T. R. DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-14		(Se No-
	83509/2025	15.10.2025	ABLAPL-11586/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-2	(Se No-16)
	83511/2025	15.10.2025	ABLAPL-11563/2025	G.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Se No-16)
	83513/2025	15.10.2025	ABLAPL-11424/2025	S.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-16)
	83514/2025	15.10.2025	WP (C) - 19880/2023	P K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	WRIT BRANCH-2	(Se No-
	83515/2025	15.10.2025	ABLAPL-10526/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-09-18		(Se No-
	83517/2025	15.10.2025	WP (C) - 19881/2023	P K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	WRIT BRANCH-2	(Se No-
0	83518/2025	15.10.2025	ABLAPL-9664/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
1	83522/2025	15.10.2025	WP (C) - 28243/2025	M B ROURAY	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	WRIT BRANCH-2	(Se No-34)
2	83523/2025	15.10.2025	ABLAPL-	A.K.MISHRA	C.O.	COURT NO.	Order Dtd. 2025-		(Se

			8216/2025			17	10-13		No-34)
3	83525/2025	15.10.2025	WP (C) - 12734/2025	L D SAHU	C.O.	COURT NO. 2	Order Dtd. 2025-10-14		(Se No-34)
4	83526/2025	15.10.2025	ABLAPL-7526/2025	S.K.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2025-10-13		(Se No-34)
5	83528/2025	15.10.2025	WP (C) - 27554/2025	S K NAYAK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Se No-34)
6	83529/2025	15.10.2025	ABLAPL-6648/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-08-04		(Se No-34)
7	83531/2025	15.10.2025	WP (C) - 26669/2025	S S MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	WRIT BRANCH-1	(Se No-31)
8	83532/2025	15.10.2025	ABLAPL-1381/2025	J.P.KAR	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Se No-31)
9	83534/2025	15.10.2025	WP (C) - 7681/2024	P N NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	WRIT BRANCH-2	(Se No-31)
0	83535/2025	15.10.2025	ABLAPL-2598/2025	A.B.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-31)
1	83536/2025	15.10.2025	WP (C) - 22442/2025	K PRAIDA	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	WRIT BRANCH-3	(Se No-28)
2	83538/2025	15.10.2025	ABLAPL-7049/2025	A.K.BUDHIA	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-28)
3	83540/2025	15.10.2025	ABLAPL-11171/2025	MANORANJAN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-28)
4	83541/2025	15.10.2025	ABLAPL-7528/2025	P.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-1	(Se No-13)
5	83543/2025	15.10.2025	ABLAPL-9832/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-1	(Se No-13)
6	83544/2025	15.10.2025	ABLAPL-7668/2025	S.SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-2	(Se No-13)
7	83546/2025	15.10.2025	ABLAPL-8216/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-13)
8	83547/2025	15.10.2025	BLAPL-10296/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-13)
9	83549/2025	15.10.2025	WP (C) - 28147/2025	H K PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	WRIT BRANCH-5	(Se No-32)
0	83550/2025	15.10.2025	ABLAPL-8672/2025	A.B.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(Se No-32)
1	83552/2025	15.10.2025	CRLMC-4076/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-32)

2	83553/2025	15.10.2025	WP (C) - 28338/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025- 10-14	WRIT BRANCH-4	(Se No- 17)
3	83554/2025	15.10.2025	CRLMC- 4124/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13		(Se No- 17)
4	83555/2025	15.10.2025	ABLAPL- 9650/2025	P.K.LENKA	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13		(Se No- 17)
5	83556/2025	15.10.2025	WA- 2162/2024	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2025- 11-12		(Se No- 17)
6	83557/2025	15.10.2025	CRLMC- 4065/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025- 10-13	CRIMINAL MISC	(Se No- 17)
7	83559/2025	15.10.2025	WP (C) - 28634/2025	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2025- 10-14	WRIT BRANCH-7	(Se No- 18)
8	83560/2025	15.10.2025	CRLMC- 4005/2025	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025- 10-13	CRIMINAL MISC	(Se No- 17)
9	83561/2025	15.10.2025	ABLAPL- 9663/2025	M.PAGAL	C.O.	COURT NO. 1	Order Dtd. 2025- 10-13	BAIL-2	(Se No- 17)
0	83563/2025	15.10.2025	CONTC- 1383/2017	DR PK MISHRA	C.O.	COURT NO. 6	Order Dtd. 5000- 01-01	CONTEMPT	(Se No- 17)
1	83564/2025	15.10.2025	ABLAPL- 9758/2025	SK.KALIMUDDIN	C.O.	COURT NO. 17	Order Dtd. 2025- 11-12		(Se No- 17)
2	83565/2025	15.10.2025	BLAPL- 2052/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13		(Se No- 17)
3	83567/2025	15.10.2025	BLAPL- 6303/2025	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13	BAIL-1	(Se No- 13)
4	83568/2025	15.10.2025	ABLAPL- 9770/2025	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13		(Se No- 13)
5	83569/2025	15.10.2025	BLAPL- 6347/2025	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13		(Se No- 13)
6	83570/2025	15.10.2025	FAO- 257/2021	RK DEHURY	C.O.	COURT NO. 17	Order Dtd. 2025- 10-10	MISC. APPEAL SEC.	(Se No- 13)
7	83571/2025	15.10.2025	BLAPL- 6350/2025	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13		(Se No- 13)
8	83572/2025	15.10.2025	ABLAPL- 9825/2025	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13	BAIL-1	(Se No- 13)
9	83573/2025	15.10.2025	BLAPL- 7091/2025	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13		(Se No- 13)
0	83574/2025	15.10.2025	FAO- 257/2021	S HUSSAIN	C.O.	COURT NO. 17	Order Dtd. 2025- 10-10	MISC. APPEAL SEC.	(Se No- 13)
1	83575/2025	15.10.2025	ABLAPL- 11569/2025	P.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13		(Se No- 13)
2	83576/2025	15.10.2025	BLAPL- 5714/2025	B MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13		(Se No- 13)

3	83577/2025	15.10.2025	ABLAPL-11570/2025	S.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-2	(Se No-18)
4	83578/2025	15.10.2025	FAO-161/2022	SARAT KU PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-10	MISC. APPEAL SEC.	(Se No-
5	83579/2025	15.10.2025	FAO-161/2022	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-10	MISC. APPEAL SEC.	(Se No-
6	83580/2025	15.10.2025	ABLAPL-11571/2025	M.R.ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
7	83581/2025	15.10.2025	ABLAPL-11572/2025	B.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-2	(Se No-12)
8	83582/2025	15.10.2025	FAO-135/2020	M NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-10	MISC. APPEAL SEC.	(Se No-
9	83583/2025	15.10.2025	CRLMC-4006/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
0	83584/2025	15.10.2025	ABLAPL-11574/2025	P.K.DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
1	83585/2025	15.10.2025	FAO-135/2020	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-10	MISC. APPEAL SEC.	(Se No-
2	83586/2025	15.10.2025	CRLMC-4010/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	CRIMINAL MISC	(Se No-
3	83587/2025	15.10.2025	WP (C) - 24870/2025	B. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
4	83588/2025	15.10.2025	FAO-138/2020	J DEHURY	C.O.	COURT NO. 22	Order Dtd. 2025-11-11	MISC. APPEAL SEC.	(Se No-
5	83589/2025	15.10.2025	WP (C) - 26535/2025	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2025-09-20		(Se No-
6	83590/2025	15.10.2025	ABLAPL-11575/2025	J.KAMILA	C.O.	COURT NO. 1	Order Dtd. 2025-10-13		(Se No-
7	83591/2025	15.10.2025	WP (C) - 17470/2025	D. K. NAIK	C.O.	COURT NO. 1	Order Dtd. 2025-10-10	WRIT BRANCH-5	(Se No-32)
8	83592/2025	15.10.2025	WP (C) - 27608/2025	R DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-14	WRIT BRANCH-7	(Se No-10)
9	83593/2025	15.10.2025	ABLAPL-11582/2025	M.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-10-13	BAIL-2	(Se No-18)
0	83594/2025	15.10.2025	FAO-437/2025	N. K. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2025-10-14		(Se No-18)
1	83595/2025	15.10.2025	ARBA-13/2025	S. S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-10-10		(Se No-18)
2	83596/2025	15.10.2025	RVWPET-281/2016	PK JENA	C.O.	COURT NO. 1	Order Dtd. 2025-10-14	CIVIL REVISION	(Se No-
3	83597/2025	15.10.2025	ABLAPL-	M.MOHANTY	C.O.	COURT NO.	Order Dtd. 2025-		(Se

			11583/2025			17	12-08		No-
4	83598/2025	15.10.2025	WP (C) - 10582/2025	M. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 103
5	83599/2025	15.10.2025	ABLAPL- 11643/2025	RR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13	BAIL-2	(Se No- 12)
6	83600/2025	15.10.2025	WP (C) - 28629/2025	MAHENDRA KUMAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025- 10-14	WRIT BRANCH-1	(Se No-
7	83601/2025	15.10.2025	WP (C) - 23157/2025	M. DAS	C.O.	COURT NO. 17	Order Dtd. 2025- 10-10		(Se No-
8	83602/2025	15.10.2025	WP (C) - 17658/2025	MR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025- 10-14	WRIT BRANCH-5	(Se No- 21)
9	83603/2025	15.10.2025	WP (C) - 28857/2025	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 25	Order Dtd. 9999- 12-31		(Se No- 21)
0	83604/2025	15.10.2025	ABLAPL- 11616/2025	RR NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025- 10-13		(Se No- 21)
1	83605/2025	15.10.2025	WP (C) - 17573/2025	H. K. DAS	C.O.	COURT NO. 6	Order Dtd. 2025- 07-16	WRIT BRANCH-1	(Se No-
2	83606/2025	15.10.2025	ABLAPL- 9146/2025	RR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025- 09-10		(Se No-
3	83607/2025	15.10.2025	WP (C) - 21407/2025	RK BARIK	C.O.	COURT NO. 21	Order Dtd. 2025- 12-10		(Se No-
4	83608/2025	15.10.2025	WP (C) - 28854/2025	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025- 10-30		(Se No-
5	83609/2025	15.10.2025	WP (C) - 22850/2025	K PARIDA	C.O.	COURT NO. 6	Order Dtd. 2025- 10-14		(Se No-
6	83610/2025	15.10.2025	ABLAPL- 11592/2025	UK PANDA	C.O.	COURT NO. 6	Order Dtd. 2025- 10-13		(Se No-
7	83611/2025	15.10.2025	WP (C) - 28679/2025	A. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025- 11-24	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 119
8	83612/2025	15.10.2025	ABLAPL- 11600/2025	B.RANA	C.O.	COURT NO. 17	Order Dtd. 2025- 11-26	BAIL-1	(Se No-
9	83613/2025	15.10.2025	WP (C) - 27357/2025	B DAS	C.O.	COURT NO. 21	Order Dtd. 2025- 12-11	WRIT BRANCH-2	(Se No- 45)
0	83614/2025	15.10.2025	WP (C) - 26575/2025	B. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025- 09-20		(Se No- 45)
1	83615/2025	15.10.2025	WP (C) - 28600/2025	S ANAYAK	C.O.	COURT NO. 21	Order Dtd. 2025- 10-14		(Se No- 45)
2	83616/2025	15.10.2025	WP (C) - 27732/2025	L D PANDA	C.O.	COURT NO. 21	Order Dtd. 2025- 10-14	WRIT BRANCH-6	(Se No- 25)
3	83618/2025	15.10.2025	ABLAPL- 11606/2025	J.P.KAR	C.O.	COURT NO. 21	Order Dtd. 2025- 10-13	BAIL-1	(Se No-

4	83619/2025	15.10.2025	WP (C) - 28647/2025	G D MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025- 10-14	WRIT BRANCH-7	(Se No-
5	83620/2025	15.10.2025	ABLAPL- 11612/2025	R.K.BARIK	C.O.	COURT NO. 21	Order Dtd. 2025- 10-13	BAIL-1	(Se No-
6	83621/2025	15.10.2025	WP (C) - 27891/2025	N MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025- 10-14	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 108
7	83622/2025	15.10.2025	WP (C) - 26703/2025	P B SENAPATI	C.O.	COURT NO. 21	Order Dtd. 2025- 10-14	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 111
8	83623/2025	15.10.2025	ABLAPL- 11615/2025	R.K.BARIK	C.O.	COURT NO. 21	Order Dtd. 2025- 10-13		(Se No- 111
9	83624/2025	15.10.2025	WP (C) - 27564/2025	HK BHOL	C.O.	COURT NO. 21	Order Dtd. 2025- 10-14	WRIT BRANCH-8	(Se No- 29)
0	83625/2025	15.10.2025	WP (C) - 25974/2025	N K ROUT	C.O.	COURT NO. 21	Order Dtd. 2025- 10-14	WRIT BRANCH-1	(Se No- 30)
1	83626/2025	15.10.2025	ABLAPL- 11618/2025	N.K.ROUT	C.O.	COURT NO. 21	Order Dtd. 2025- 10-13		(Se No- 30)
2	83627/2025	15.10.2025	WP (C) - 27583/2025	HK BHOL	C.O.	COURT NO. 21	Order Dtd. 2025- 10-14	WRIT BRANCH-4	(Se No- 46)
3	83628/2025	15.10.2025	WP (C) - 25974/2025	TAPAN SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025- 10-14	WRIT BRANCH-1	(Se No- 30)
4	83629/2025	15.10.2025	ABLAPL- 11628/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025- 12-02		(Se No- 30)
5	83630/2025	15.10.2025	WP (C) - 26606/2021	R C MUDULI	C.O.	COURT NO. 17	Order Dtd. 2025- 10-14	WRIT BRANCH-5	(Se No- 22)
6	83631/2025	15.10.2025	WP (C) - 16581/2025	A SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2025- 10-14	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 111
7	83632/2025	15.10.2025	WP (C) - 26714/2025	P K DAS	C.O.	COURT NO. 17	Order Dtd. 2025- 10-14	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 122
8	83633/2025	15.10.2025	WP (C) - 31330/2023	DK DAS	C.O.	COURT NO. 23	Order Dtd. 2025- 11-21	WRIT BRANCH-2	(Se No-
9	83634/2025	15.10.2025	CONTC- 6823/2023	PC DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025- 12-05	CONTEMPT	(Se No-
0	83635/2025	15.10.2025	ABLAPL- 11632/2025	J.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025- 10-13	BAIL-1	(Se No- 14)
1	83636/2025	15.10.2025	CMP- 1540/2025	S.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025- 12-16		(Se No- 14)

2	83637/2025	15.10.2025	ABLAPL-11622/2025	PRAFULLA CHANDRA DAS	C.O.	COURT NO. 23	Order Dtd. 2025-10-13		(Se No-14)
3	83638/2025	15.10.2025	WP (C) - 27677/2025	L ACHARI	C.O.	COURT NO. 23	Order Dtd. 2025-10-14	WRIT BRANCH-7	(Se No-10)
4	83639/2025	15.10.2025	CMP-1613/2025	M.R.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-12-17		(Se No-10)
5	83640/2025	15.10.2025	CRLMC-4621/2024	R.K.MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025-12-22		(Se No-10)
6	83641/2025	15.10.2025	CRLMC-4069/2025	S.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-10)
7	83642/2025	15.10.2025	ABLAPL-11644/2025	BK KUND	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13		(Se No-10)
8	83643/2025	15.10.2025	CRLMC-4136/2025	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-10)
9	83644/2025	15.10.2025	CRLMC-4119/2025	R.K.SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13		(Se No-10)
0	83645/2025	15.10.2025	CRLMC-4061/2025	R.K.SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13		(Se No-10)
1	83646/2025	15.10.2025	CRLMC-4190/2025	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-10)
2	83647/2025	15.10.2025	CRLMC-3811/2025	M.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-20		(Se No-10)
3	83648/2025	15.10.2025	ABLAPL-11640/2025	S PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-2	(Se No-12)
4	83649/2025	15.10.2025	ABLAPL-9632/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-1	(Se No-14)
5	83650/2025	15.10.2025	ABLAPL-11639/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-14)
6	83651/2025	15.10.2025	ABLAPL-11559/2025	RABI NARAYAN BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-14)
7	83652/2025	15.10.2025	WP (C) - 7681/2024	P CH DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	WRIT BRANCH-2	(Se No-
8	83655/2025	15.10.2025	BLAPL-7335/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 17	Order Dtd. 2025-10-10		(Se No-
9	83657/2025	15.10.2025	WP (C) - 32016/2023	D.NAYAK	C.O.	COURT NO. 17	Judgement Dtd. 2025-09-24	WRIT BRANCH-2	(Se No-
0	83658/2025	15.10.2025	WP (C) - 30619/2023	D.NAYAK	C.O.	COURT NO. 17	Judgement Dtd. 2025-09-24	WRIT BRANCH-2	(Se No-

1	83659/2025	15.10.2025	BLAPL-10344/2025	R. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
2	83660/2025	15.10.2025	ABLAPL-11645/2025	D. D. NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-1	(Se No-
3	83661/2025	15.10.2025	ABLAPL-11647/2025	P. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-1	(Se No-15)
4	83662/2025	15.10.2025	ABLAPL-11652/2025	D. D. NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-1	(Se No-
5	83663/2025	15.10.2025	ABLAPL-11594/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-2	(Se No-16)
6	83664/2025	15.10.2025	ABLAPL-11593/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-16)
7	83665/2025	15.10.2025	ABLAPL-11619/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-1	(Se No-
8	83666/2025	15.10.2025	ABLAPL-11626/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
9	83667/2025	15.10.2025	ABLAPL-11636/2025	P. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-1	(Se No-
0	83668/2025	15.10.2025	ABLAPL-11631/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Se No-
1	83669/2025	15.10.2025	ABLAPL-11617/2025	RASHMIPRAVA DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Se No-
2	83670/2025	15.10.2025	ABLAPL-11602/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	BAIL-1	(Se No-
3	83671/2025	15.10.2025	BLAPL-4643/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	BAIL-2	(Se No-11)
4	83672/2025	15.10.2025	ABLAPL-11577/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-11)
5	83673/2025	15.10.2025	ABLAPL-11598/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-11)
6	83674/2025	15.10.2025	ABLAPL-11587/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-11)
7	83675/2025	15.10.2025	BLAPL-4870/2025	BP TANGA	C.O.	COURT NO. 17	Order Dtd. 2025-10-14	BAIL-1	(Se No-15)
8	83676/2025	15.10.2025	ABLAPL-9601/2025	R. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-08-19		(Se No-15)
9	83678/2025	15.10.2025	ABLAPL-5421/2025	P. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-15)
0	83679/2025	15.10.2025	ABLAPL-11637/2025	P. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-02	BAIL-1	(Se No-
1	83680/2025	15.10.2025	FAO-421/2025	NIRANJAN ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-

2	83681/2025	15.10.2025	WP (C) - 29211/2023	B K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025- 10-10	WRIT BRANCH-3	(Se No- 11)
3	83682/2025	15.10.2025	FAO- 427/2025	NIRANJAN ROUT	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13		(Se No- 11)
4	83683/2025	15.10.2025	CONTC- 4137/2025	K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025- 10-14		(Se No- 11)
5	83684/2025	15.10.2025	ABLAPL- 11609/2025	M. R. DAS	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13		(Se No- 11)
6	83685/2025	15.10.2025	WP (C) - 27135/2021	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025- 10-14	WRIT BRANCH-2	(Se No-
7	83686/2025	15.10.2025	ABLAPL- 11576/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025- 10-13		(Se No-
8	83687/2025	15.10.2025	WP (C) - 1/2022	M B ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 5000- 01-01	WRIT BRANCH-3	(Se No- 11)
9	83707/2025	15.10.2025	WP (C) - 28548/2025	S DAS	C.O.	COURT NO. 17	Order Dtd. 2025- 10-14	WRIT BRANCH-7	(Se No-
0	83710/2025	15.10.2025	WP (C) - 28579/2025	A K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025- 10-14	WRIT BRANCH-2	(Se No-
1	83711/2025	15.10.2025	CRLA- 983/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025- 10-14		(Se No-
2	83712/2025	15.10.2025	WP (C) - 1255/2024	S CH DAS	C.O.	COURT NO. 17	Order Dtd. 2025- 10-14	WRIT BRANCH-3	(Se No- 11)
3	83713/2025	15.10.2025	WP (C) - 22921/2018	S K BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2025- 12-01	WRIT BRANCH-8	(Se No- 43)
4	83718/2025	15.10.2025	BLAPL- 4769/2025	R BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2025- 10-14		(Se No- 43)
5	83720/2025	15.10.2025	BLAPL- 4504/2025	P BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2025- 10-14		(Se No- 43)
6	83721/2025	15.10.2025	BLAPL- 4164/2025	BP TANGA	C.O.	COURT NO. 9 OLD	Order Dtd. 2025- 10-14	BAIL-1	(Se No-
7	83723/2025	15.10.2025	BLAPL- 4557/2025	PK BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2025- 10-14		(Se No-
8	83724/2025	15.10.2025	BLAPL- 5040/2025	B DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2025- 10-14	BAIL-1	(Se No-
9	83727/2025	15.10.2025	BLAPL- 3945/2025	JP KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2025- 10-14		(Se No-
0	83728/2025	15.10.2025	BLAPL- 4455/2025	JP KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2025- 10-14		(Se No-
1	83729/2025	15.10.2025	BLAPL- 4347/2025	SP SAMANTA	C.O.	COURT NO. 9 OLD	Order Dtd. 2025- 10-14		(Se No-
2	83738/2025	15.10.2025	CRLMP- 279/2025	A. K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025- 10-13	WRIT BRANCH-8	(Se No- 41)

3	83740/2025	15.10.2025	CRLMC-4159/2025	N.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-10-14	CRIMINAL MISC	(Se No-
4	83743/2025	15.10.2025	ABLAPL-11714/2025	S DASH	C.O.	COURT NO. 3	Order Dtd. 2025-10-15	BAIL-1	(Se No-
5	83744/2025	15.10.2025	CMP-1513/2025	P. R. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-10-14		(Se No-
6	83746/2025	15.10.2025	CMP-737/2025	R. K. MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2025-10-09		(Se No-
7	83747/2025	15.10.2025	WP (C) - 17936/2025	U. P. BAG	C.O.	COURT NO. 3	Order Dtd. 2025-09-15		(Se No-
8	83748/2025	15.10.2025	WP (C) - 17429/2025	U. P. BAG	C.O.	COURT NO. 3	Order Dtd. 2025-09-08		(Se No-
9	83750/2025	15.10.2025	WP (C) - 30738/2023	A M DAS	C.O.	COURT NO. 3	Order Dtd. 2025-10-14	WRIT BRANCH-3	(Se No-33)
0	83752/2025	15.10.2025	WP (C) - 30741/2023	A M DAS	C.O.	COURT NO. 3	Order Dtd. 2025-10-14	WRIT BRANCH-3	(Se No-33)
1	83753/2025	15.10.2025	WP (C) - 42188/2023	P K PARIDA	C.O.	COURT NO. 3	Order Dtd. 2025-10-14	WRIT BRANCH-1	(Se No-
2	83755/2025	15.10.2025	WP (C) - 24445/2024	G JAYSINGH	C.O.	COURT NO. 23	Order Dtd. 2025-11-03		(Se No-
3	83756/2025	15.10.2025	ABLAPL-532/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13		(Se No-
4	83757/2025	15.10.2025	WP (C) - 30736/2023	A M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14	WRIT BRANCH-3	(Se No-33)
5	83758/2025	15.10.2025	ABLAPL-11591/2025	SN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-13	BAIL-2	(Se No-
6	83765/2025	15.10.2025	CRLA-653/2025	C.SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-10-14		(Se No-
7	83766/2025	15.10.2025	CRLMP-1317/2025	B.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
8	83767/2025	15.10.2025	CRLMP-1282/2025	N.K.ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
9	83768/2025	15.10.2025	CRLMP-1262/2025	HARIHAR PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
0	83769/2025	15.10.2025	CRLMP-1147/2025	C.R.KAR	C.O.	COURT NO. 17	Order Dtd. 2025-10-13		(Se No-
1	83770/2025	15.10.2025	CRLMP-1111/2025	R.K.SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-10-10		(Se No-
2	83771/2025	15.10.2025	CRLMP-1090/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-10-10		(Se No-
3	83772/2025	15.10.2025	CRLMP-1097/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-10-10		(Se No-
4	83773/2025	15.10.2025	CRLMP-1091/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-10-10		(Se No-
5	83774/2025	15.10.2025	CRLMP-827/2025	D.K.SAHU	C.O.	COURT NO. 2	Order Dtd. 2025-09-17		(Se No-
6	83776/2025	15.10.2025	CRLMP-455/2025	P.K.LENKA	C.O.	COURT NO. 2	Order Dtd. 2025-11-10		(Se No-

7	83777/2025	15.10.2025	CRLA-1068/2025	P.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Se No-
8	83778/2025	15.10.2025	CMAPL-245/2025	J.P.KAR	C.O.	COURT NO. 2	Order Dtd. 2025-10-13		(Se No-
9	83779/2025	15.10.2025	WP (C) - 28645/2025	M. R. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2025-10-13	WRIT BRANCH-7	(Se No-
0	83780/2025	15.10.2025	ABLAPL-11588/2025	GC MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-10-13		(Se No-
1	83781/2025	15.10.2025	CRLMC-4052/2025	N.K.SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2025-10-14		(Se No-
2	83782/2025	15.10.2025	CRLMC-4176/2025	N.K.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se No-
3	83783/2025	15.10.2025	BLAPL-10330/2025	LC BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14	BAIL-2	(Se No-11)
4	83784/2025	15.10.2025	CRLMC-3852/2025	L.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13	CRIMINAL MISC	(Se No-
5	83785/2025	15.10.2025	CRLMC-4179/2025	A.K.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se No-
6	83786/2025	15.10.2025	CRLMC-4084/2025	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-19		(Se No-
7	83787/2025	15.10.2025	BLAPL-4713/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14		(Se No-
8	83788/2025	15.10.2025	CRLMC-4095/2025	S.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14		(Se No-
9	83791/2025	15.10.2025	CRLMC-4154/2025	S.K.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14	CRIMINAL MISC	(Se No-
0	83792/2025	15.10.2025	WP (C) - 26914/2025	S. K. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13		(Se No-
1	83793/2025	15.10.2025	CRLMC-3797/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-20		(Se No-
2	83794/2025	15.10.2025	CRLMC-3792/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-20		(Se No-
3	83795/2025	15.10.2025	CRLMC-4163/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-14	CRIMINAL MISC	(Se No-
4	83796/2025	15.10.2025	CMP-887/2025	P. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-13		(Se No-
5	83374/2025	15.10.2025	CRLMC-3862/2025	MANASH RANJAN BAUG	GENERAL		Entire Brief	CRIMINAL MISC	(Se No-
6	83375/2025	15.10.2025	WP (C) - 24158/2024	SOUBHAGYA KUMAR RATH	GENERAL		Order Dtd. 2025-10-13		(Se No-
7	83376/2025	15.10.2025	SAO-19/2023	SOUBHAGYA KUMAR RATH	GENERAL		Entire Brief	SECOND APPEAL	(Se No-
8	83382/2025	15.10.2025	ABLAPL-9897/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-10-14		(Se No-
9	83385/2025	15.10.2025	WP (C) - 13010/2023	RAJAT KUMAR RATH	GENERAL		Judgement Dtd. 2025-10-13	WRIT BRANCH-8	(Se No-42)
0	83389/2025	15.10.2025	WA-1806/2022	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-10-14	WRIT APPEAL	(Se No-
1	83393/2025	15.10.2025	CONTC-	GOPAL KRUSHNA	GENERAL		Order Dtd. 2025-		(Se

			4279/2025	NANDA			10-14		No-
2	83398/2025	15.10.2025	CONTC-4278/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-10-14	CONTEMPT	(Se No-
3	83401/2025	15.10.2025	CONTC-4277/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-10-14		(Se No-
4	83404/2025	15.10.2025	RVWPET-146/2025	KABITA PATRA	GENERAL		Order Dtd. 2025-10-14		(Se No-
5	83407/2025	15.10.2025	WP (C) - 12968/2004	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-10-14	WRIT BRANCH-6	(Se No-35)
6	83410/2025	15.10.2025	ABLAPL-8439/2025	KULDEEP MOHANTY	GENERAL		Order Dtd. 2025-10-14	BAIL-2	(Se No-10)
7	83419/2025	15.10.2025	WA-1234/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-05	WRIT APPEAL	(Se No-
8	83423/2025	15.10.2025	WA-1528/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-07	WRIT APPEAL	(Se No-
9	83424/2025	15.10.2025	WA-1527/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-05	WRIT APPEAL	(Se No-
0	83425/2025	15.10.2025	MATA-285/2023	BIDYADHAR SAHU	GENERAL		Order Dtd. 2025-10-14	FIRST APPEAL	(Se No-
1	83426/2025	15.10.2025	CRLMC-4157/2025	AMARESH KALASH	GENERAL		Order Dtd. 2025-10-14		(Se No-
2	83427/2025	15.10.2025	ABLAPL-11655/2025	PREETAM MISHRA	GENERAL		Order Dtd. 2025-10-14		(Se No-
3	83489/2025	15.10.2025	ABLAPL-10604/2025	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-10-13	BAIL-1	(Se No-
4	83497/2025	15.10.2025	CRLMC-3560/2025	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-10-13		(Se No-
5	83506/2025	15.10.2025	WP (C) - 36077/2021	LAXMIKANTA TRIPATHY	GENERAL		Entire Brief	WRIT BRANCH-4	(Se No-37)
6	83510/2025	15.10.2025	WP (C) - 11392/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-12	WRIT BRANCH-7	(Se No-44)
7	83520/2025	15.10.2025	WPC (OAS) - 1/2019	SATYA NARAYAN SWAIN	GENERAL		Entire Document	OA Branch	(Se No-
8	83566/2025	15.10.2025	WP (C) - 2439/2022	ADWAITA PRASAD SAHOO	GENERAL		Order Dtd. 2025-10-15	WRIT BRANCH-5	(Se No-21)
9	83617/2025	15.10.2025	WP (C) - 25468/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-19	WRIT BRANCH-1	(Se No-
0	83654/2025	15.10.2025	BLAPL-10375/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-10-15		(Se No-
1	83696/2025	15.10.2025	FAO-100/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-16	MISC. APPEAL SEC.	(Se No-
2	83699/2025	15.10.2025	FAO-379/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-21	MISC. APPEAL SEC.	(Se No-
3	83702/2025	15.10.2025	FAO-349/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-25	MISC. APPEAL	(Se No-

								SEC.	
4	83704/2025	15.10.2025	FAO-622/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-25	MISC. APPEAL SEC.	(Se No-
5	83708/2025	15.10.2025	FAO-689/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-25	MISC. APPEAL SEC.	(Se No-
6	83714/2025	15.10.2025	FAO-443/2017	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-01	MISC. APPEAL SEC.	(Se No-
7	83715/2025	15.10.2025	FAO-147/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-17	MISC. APPEAL SEC.	(Se No-
8	83719/2025	15.10.2025	FAO-336/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-17	MISC. APPEAL SEC.	(Se No-
9	83726/2025	15.10.2025	FAO-847/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-25	MISC. APPEAL SEC.	(Se No-
0	83732/2025	15.10.2025	FAO-952/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-21	MISC. APPEAL SEC.	(Se No-
1	83736/2025	15.10.2025	FAO-122/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-25	MISC. APPEAL SEC.	(Se No-
2	83737/2025	15.10.2025	FAO-75/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-21	MISC. APPEAL SEC.	(Se No-
3	83739/2025	15.10.2025	FAO-838/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-24	MISC. APPEAL SEC.	(Se No-
4	83741/2025	15.10.2025	FAO-172/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-17	MISC. APPEAL SEC.	(Se No-
5	83742/2025	15.10.2025	FAO-931/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-15	MISC. APPEAL SEC.	(Se No-
6	83745/2025	15.10.2025	FAO-615/2015	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-02	MISC. APPEAL SEC.	(Se No-
7	83749/2025	15.10.2025	FAO-337/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-17	MISC. APPEAL SEC.	(Se No-
8	83751/2025	15.10.2025	FAO-394/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-17	MISC. APPEAL SEC.	(Se No-
9	83754/2025	15.10.2025	FAO-99/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-17	MISC. APPEAL SEC.	(Se No-
0	83759/2025	15.10.2025	FAO-332/2017	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-17	MISC. APPEAL SEC.	(Se No-
1	83760/2025	15.10.2025	FAO-	ANIRUDDHA	GENERAL		Order Dtd. 2025-	MISC.	(Se

			324/2017	SETHI			04-17	APPEAL SEC.	No-
2	83761/2025	15.10.2025	FAO-56/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-15	MISC. APPEAL SEC.	(Se No-
3	83762/2025	15.10.2025	FAO-337/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-15	MISC. APPEAL SEC.	(Se No-
4	83763/2025	15.10.2025	FAO-421/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-15	MISC. APPEAL SEC.	(Se No-
5	83764/2025	15.10.2025	ABLAPL-11553/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-10-13		(Se No-
6	83775/2025	15.10.2025	RPFAM-65/2025	TANMAYA KUMAR MOHANTY	GENERAL		Order Dtd. 2025-10-15		(Se No-
7	83430/2025	15.10.2025	CRLMC-3852/2025	T R DAS	GENERAL		Order Dtd. 2025-09-26	CRIMINAL MISC	(Se No-
8	83431/2025	15.10.2025	CRLMC-3852/2025	T R DAS	GENERAL		Order Dtd. 2025-10-13	CRIMINAL MISC	(Se No-
9	83443/2025	15.10.2025	RVWPET-121/2024	A SARANGI	GENERAL			CIVIL REVISION	(Se No-
0	83445/2025	15.10.2025	WP (C) - 15915/2025	K K SAHOO	GENERAL			WRIT BRANCH-8	(Se No-29)
1	83447/2025	15.10.2025	BLAPL-3790/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-14	BAIL-2	(Se No-17)
2	83448/2025	15.10.2025	CRLMC-4153/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-14		(Se No-17)
3	83449/2025	15.10.2025	ABLAPL-11498/2025	DURGADATTA MOHAPATRA	GENERAL		Order Dtd. 2025-12-05		(Se No-17)
4	83461/2025	15.10.2025	CRLMP-40/2019	P K SWAIN	GENERAL			WRIT BRANCH-5	(Se No-32)
5	83463/2025	15.10.2025	CRLMP-1181/2019	P K SWAIN	GENERAL			WRIT BRANCH-7	(Se No-48)
6	83464/2025	15.10.2025	CRLMP-1183/2019	P K SWAIN	GENERAL			WRIT BRANCH-7	(Se No-48)
7	83465/2025	15.10.2025	OJC-2198/2000	P K SWAIN	GENERAL			WRIT BRANCH-3	(Se No-14)
8	83466/2025	15.10.2025	WP (C) - 37415/2020	K SAHOO	GENERAL			WRIT BRANCH-3	(Se No-11)
9	83467/2025	15.10.2025	WP (C) - 20117/2022	R SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No-115)
0	83468/2025	15.10.2025	WA-	P K PANDA	GENERAL			WRIT	(Se

			412/2021					APPEAL	No-
1	83470/2025	15.10.2025	MATA-94/2012	B P PATRA	GENERAL			FIRST APPEAL	(Se No-
2	83472/2025	15.10.2025	BLAPL-10251/2025	B.N.MOHAPATRA	GENERAL		Order Dtd. 2025-10-13	BAIL-1	(Se No-
3	83473/2025	15.10.2025	CRLA-541/2017	OHCLSC	GENERAL			CRIMINAL APPEAL	(Se No-
4	83475/2025	15.10.2025	BLAPL-10266/2025	B.N.MOHAPATRA	GENERAL		Order Dtd. 2025-10-13		(Se No-
5	83476/2025	15.10.2025	JCRLA-3/2018	OHCLSC	GENERAL			CRIMINAL APPEAL	(Se No-
6	83477/2025	15.10.2025	JCRLA-85/2010	OHCLSC	GENERAL			CRIMINAL APPEAL	(Se No-
7	83479/2025	15.10.2025	WA-413/2021	P K PANDA	GENERAL			WRIT APPEAL	(Se No-
8	83480/2025	15.10.2025	WP (C) - 32868/2024	M.R.SAHOO	GENERAL		PetitionAnnexure,		(Se No-
9	83481/2025	15.10.2025	CRLA-158/2023	M BASU	GENERAL			CRIMINAL APPEAL	(Se No-
0	83482/2025	15.10.2025	WP (C) - 9916/2020	N K ROUT	GENERAL			WRIT BRANCH-7	(Se No-
1	83484/2025	15.10.2025	CRLMC-2634/2023	P C DAS	GENERAL			CRIMINAL MISC	(Se No-
2	83486/2025	15.10.2025	FAO-10/2023	PC DAS	GENERAL			MISC. APPEAL SEC.	(Se No-
3	83487/2025	15.10.2025	FAO-620/2011	S DAS	GENERAL			MISC. APPEAL SEC.	(Se No-
4	83490/2025	15.10.2025	WP (C) - 11588/2022	D K PANDA	GENERAL			WRIT BRANCH-1	(Se No-30)
5	83491/2025	15.10.2025	WP (C) - 16778/2021	B S SWAIN	GENERAL			WRIT BRANCH-5	(Se No-32)
6	83493/2025	15.10.2025	OJC-5222/1998	P JENA	GENERAL				(Se No-32)
7	83495/2025	15.10.2025	GA-52/1983	A K BARIK	GENERAL				(Se No-32)
8	83499/2025	15.10.2025	OJC-12076/1998	C BEHERA	GENERAL				(Se No-32)
9	83500/2025	15.10.2025	CONTC-570/2009	C BEHERA	GENERAL				(Se No-32)
0	83503/2025	15.10.2025	WP (C) - 18564/2021	N MALLICK	GENERAL			WRIT BRANCH-3	(Se No-14)
1	83504/2025	15.10.2025	WP (C) - 13334/2006	P K MOHANTY	GENERAL				(Se No-

									14)
2	83512/2025	15.10.2025	WP (C) - 15919/2014	D SAMAL	GENERAL				(Se No- 14)
3	83516/2025	15.10.2025	WP (C) - 18869/2014	P K PARIDA	GENERAL			WRIT BRANCH-3	(Se No- 12)
4	83519/2025	15.10.2025	AHO- 23/1993	M R BARIK	GENERAL				(Se No- 12)
5	83521/2025	15.10.2025	WP (C) - 15051/2015	M K PRADHAN	GENERAL			WRIT BRANCH-1	(Se No-
6	83524/2025	15.10.2025	OJC- 5855/1998	S SWAIN	GENERAL				(Se No-
7	83527/2025	15.10.2025	WP (C) - 590/2016	S MOHARANA	GENERAL			WRIT BRANCH-6	(Se No- 36)
8	83530/2025	15.10.2025	RSA- 587/2003	P NAYAK	GENERAL			SECOND APPEAL	(Se No-
9	83533/2025	15.10.2025	CRLMP- 136/2024	A K JATI	GENERAL			WRIT BRANCH-4	(Se No- 17)
0	83537/2025	15.10.2025	WP (C) - 519/2013	M K PRADHAN	GENERAL				(Se No- 17)
1	83539/2025	15.10.2025	WP (C) - 3222/2016	P S DAS	GENERAL			WRIT BRANCH-8	(Se No- 42)
2	83542/2025	15.10.2025	WP (C) - 42377/2023	N ROUT	GENERAL			WRIT BRANCH-3	(Se No- 13)
3	83545/2025	15.10.2025	RSA- 370/2006	N SWAIN	GENERAL			SECOND APPEAL	(Se No-
4	83548/2025	15.10.2025	MACA- 1006/2023	P K MISHRA	GENERAL			MISC. APPEAL SEC.	(Se No-
5	83551/2025	15.10.2025	FAO- 89/2019	A K PANDA	GENERAL			MISC. APPEAL SEC.	(Se No-
6	83558/2025	15.10.2025	WP (C) - 34769/2020	A K PANDA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No- 111)
7	83562/2025	15.10.2025	WP (C) - 33481/2021	S MOHARANA	GENERAL			WRIT BRANCH-3	(Se No- 14)
8	83653/2025	15.10.2025	CONTC- 3416/2025	A K NAYAKA	GENERAL				(Se No- 14)
9	83656/2025	15.10.2025	RSA- 135/2012	S K ROUTRAY	GENERAL		Order Dtd. 2025- 07-15	SECOND APPEAL	(Se No-
0	83677/2025	15.10.2025	BLAPL- 10336/2025	PK MISHRA	GENERAL		Order Dtd. 2025- 10-14		(Se No-

1	83688/2025	15.10.2025	WP (C) - 25669/2025	T K BARIK	GENERAL			WRIT BRANCH-1	(Se No- 30)
2	83689/2025	15.10.2025	WP (C) - 16110/2025	S PRUSTY	GENERAL				(Se No- 30)
3	83690/2025	15.10.2025	WP (C) - 24591/2025	R P ROUT	GENERAL			WRIT BRANCH-2	(Se No-
4	83691/2025	15.10.2025	WP (C) - 24587/2025	R P ROUT	GENERAL			WRIT BRANCH-5	(Se No- 20)
5	83692/2025	15.10.2025	WP (C) - 24613/2025	R P ROUT	GENERAL			WRIT BRANCH-3	(Se No- 33)
6	83693/2025	15.10.2025	WP (C) - 24615/2025	R P ROUT	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No- 111)
7	83694/2025	15.10.2025	WPCRL- 53/2025	M PAGAL	GENERAL				(Se No- 111)
8	83695/2025	15.10.2025	WP (C) - 26764/2025	P K MOHANTY	GENERAL			WRIT BRANCH-2	(Se No- 34)
9	83697/2025	15.10.2025	WP (C) - 27179/2025	P K MOHANTY	GENERAL			WRIT BRANCH-1	(Se No- 31)
0	83698/2025	15.10.2025	WP (C) - 26760/2025	P K MOHANTY	GENERAL			WRIT BRANCH-3	(Se No- 11)
1	83700/2025	15.10.2025	WP (C) - 26987/2025	P K MOHANTY	GENERAL			WRIT BRANCH-5	(Se No- 22)
2	83701/2025	15.10.2025	CRLMC- 3199/2024	J DAS	GENERAL				(Se No- 22)
3	83703/2025	15.10.2025	WP (C) - 11153/2025	S BHUYAN	GENERAL				(Se No- 22)
4	83705/2025	15.10.2025	WP (C) - 27086/2024	L D SAHOO	GENERAL				(Se No- 22)
5	83706/2025	15.10.2025	WP (C) - 23267/2025	T BARIK	GENERAL				(Se No- 22)
6	83709/2025	15.10.2025	ABLAPL- 9230/2025	A K ROUT	GENERAL			BAIL-1	(Se No-
7	83716/2025	15.10.2025	CRLMC- 3738/2025	S PANDA	GENERAL			CRIMINAL MISC	(Se No-
8	83717/2025	15.10.2025	CRLMC- 656/2025	N MALLICK	GENERAL				(Se No-
9	83722/2025	15.10.2025	RVWPET- 1/2025	K SAHOO	GENERAL			CIVIL REVISION	(Se No-

0	83725/2025	15.10.2025	CMP-1389/2025	M K PRADHAN	GENERAL				(Se No-
1	83730/2025	15.10.2025	CMP-521/2025	S MOHARANA	GENERAL				(Se No-
2	83731/2025	15.10.2025	RPFAM-52/2025	J P KAR	GENERAL				(Se No-
3	83733/2025	15.10.2025	BLAPL-2119/2025	J P KAR	GENERAL			BAIL-2	(Se No-
4	83734/2025	15.10.2025	ABLAPL-10880/2025	R JENA	GENERAL				(Se No-
5	83735/2025	15.10.2025	CRLMP-1270/2025	P K MISHRA	GENERAL				(Se No-
6	83789/2025	15.10.2025	TRP (C) - 335/2025	B DAS	GENERAL		Order Dtd. 2025-09-24	M.J.C.	(Se No-
7	83790/2025	15.10.2025	WP (C) - 23193/2025	B DAS	GENERAL		Order Dtd. 2025-10-10	WRIT BRANCH-4	(Se No-19)

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